

ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 121/2020

SABIT ALI @ SADIQ & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 18479/2024 - GRANT OF BAIL)

Date : 16-02-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Shueb Alam, Sr.Adv.*
Ms. Fauzia Shakil, AOR
Ms. Khushboo Bari, Adv.
Mr. A.S.aman, Adv.

For Respondent(s) Mrs. Rachna Gupta, AOR
Mr. Anil Kumar Sinha, Adv.
Mr. Piyush Chandel, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned senior counsel for the applicant(s)/appellant(s) does
not want to press this application for bail (IA No.18479/2024).

Accordingly, IA No.18479/2024 is dismissed as not pressed.

(NIRMALA NEGI)
COURT MASTER (SH)
*appearance not given

(VIDYA NEGI)
ASSISTANT REGISTRAR